

11.30 hrs.

APPROPRIATION (No.3) BILL\*

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000."

*The motion was adopted.*

SHRI YASHWANT SINHA : I introduce\*\* the Bill.

MR. SPEAKER : The Minister May now move that the Bill be taken into consideration.

SHRI YASHWANT SINHA : Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000, be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000, be taken into consideration."

*The motion was adopted.*

MR. SPEAKER : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 4 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 4 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI YASHWANT SINHA : Sir, I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

*The motion was adopted.*

11.33 hrs.

FINANCE BILL, 1999

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : Sir, I beg to move\*.

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1999-2000, be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1999-2000, be taken into consideration."

*The motion was adopted.*

MR. SPEAKER : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 139 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 139 were added to the Bill.*

MR. SPEAKER : The question is :

"That the First Schedule, the Second Schedule, the Third Schedule, the Fourth Schedule, the Fifth Schedule and the Sixth Schedule stand part of the Bill."

*The motion was adopted.*

*The First Schedule, the Second Schedule, the Third Schedule, the Fourth Schedule, the Fifth Schedule and the Sixth Schedule were added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI YASHWANT SINHA : Sir, I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

*The motion was adopted.*

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\*\*Introduced with the recommendation of the President.

\*Moved with the recommendation of the President.